

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GOVERNMENT OF INDIA

Government of India  
Ministry of Finance  
Department of Revenue & Insurance  
New Delhi, the 11th April, 1974.

NOTIFICATION  
INCOME TAX

No.591 /F.No. 203/5/74-IT.II /: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Social Science Research, the prescribed authority for the purpose of clause (iii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

THE INSTITUTE FOR DEFENCE STUDIES AND ANALYSES, NEW DELHI

The notification will take effect from 1-4-73.

Sd/-

(T.P. JENJERUNALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
3. Directorate of Civil Services-(Income-tax), 1st Floor, Aivan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Shri J.P. Naik, Member-Secretary, Indian Council of Social Science Research, I.I.P.A. Hostel, Indraprastha Estate, New Delhi- 110001 with reference to his letter No.3-13/73-1 dated 28-3-74.
5. Shri K.Subrahmanyam, Director, the Institute for Defence Studies and Analyses, Sapru House, Barakhamba Road, New Delhi-110001.
6. Comptroller and Auditor General of India. (20 copies).
7. Bulletin Section of DI (ICSP), New Delhi. (3 copies).

  
(T.P. JENJERUNALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA.

ADK.

No.CC/ITA-II/702/203/5/74.